

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): (a) and (b) Government of Orissa have informed that 142 numbers of families were displaced due to execution of Ib-Thermal Power Plant in Orissa and 187 nos. families lost their land. The affected people have been suitably rehabilitated as per the rehabilitation policy of Govt. of Orissa.

(c) and (d) Do not arise.

[Translation]

Road Projects

1056. SHRI MAHESH KANODIA:
SHRI ANAND RATNA MAURYA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Union Government have requested the State Governments for co-operating in making land available for the road projects;

(b) if so, the details thereof; and

(c) the reaction of the State Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):

(a) Yes, Sir.

(b) the States were requested for their strong support for expeditious acquisition of land, permission for change in land use and assurance of local assistance in provision of services during construction and operation phases. It was indicated that sections where land is available first and is provided free of cost by the State Govt. will be given priority over others for taking up National Highway project.

(c) The response has not been encouraging.

Chicken Pox

1057. SHRI CHANDRAMANI TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some children and adults have died due to the outbreak of chicken pox in several parts of Madhya Pradesh;

(b) if so, the efforts being made to check this menace;

(c) whether any team has been sent to assess the situation there;

(d) if not, whether the Government propose to send a team there; and

(e) the preventive and curative measures proposed to be taken to deal with its outbreak in future?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) As per information furnished by the State Government of Madhya Pradesh no outbreak of CHICKEN POX has been reported from any part of Madhya Pradesh.

(b) to (e) Does not arise. However, Health Education is undertaken as a preventive measure.

Facilities for Fishermen on Mumbai Port

1058. SHRI RAMSHETH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any representation from fishermen working under Mumbai Port for providing fishing trawlers for fishing in deep sea;

(b) if so, the details thereof;

(c) the steps taken by the Government in this regard; and

(d) the time by which a final decision is likely to be taken in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) No, Sir.

(b) to (d) Does not arise.

[English]

Sheep and Goat

1059. SHRI MAHBOOB ZAHEDI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that Sheep and Goat rearing plays an important role in providing employment and income to the economically backward rural masses;

➤ (b) if so, the details of the strategy worked out for the development of this sector;

(c) the funds allocated and physical targets fixed for Ninth Five Year Plan; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) Yes, Sir.

(b) During the Fourth Plan a Central Sheep Breeding Farm was established in collaboration with Australian Government at Hissar, to produce exotic pure-bred and cross-bred rams and distribute them to State Governments.

Since 7th Five Year Plan a Centrally sponsored scheme on National Ram/Buck Production Programme and Programme for Rabbit Development is in operation for strengthening of infrastructure, purchase of equipment/machinery and animals.

The recommendations of the Task Force on Sheep, Goat and Rabbit production (April 1996) have been circulated to the respective State Governments, for adhering to the strategies of:

(i) Breeding for more efficient, Sturdy, prolific type of animals for both extensive (low inputs) and intensive (feed-let) system.

(ii) To improve and develop the infrastructure including livestock market, transportation and holding facilities, abattoirs, disease control, quality certification laboratories, farmer organisations, export promotion, and

(iii) Breed improvement through selection by using nucleus flocks and farms, open nucleus production programme and ram rearing units; and by cross-breeding of non-descriptive sheep.

The thrust of goat development is towards enhancing meat production, processing and marketing, enhancing goat milk production in dual performance breeds to meet household requirements and emerging market for goat milk-cheese.

(c) Funds allocated and physical target fixed for Ninth Five Year Plan are as follows:

	Scheme	Ninth Plan (Rs. in crores)	Physical target
(i)	National Ram/Buck/Rabbit Development	15.00	First cum first served
(ii)	Central Sheep Breeding Farm Hissar.	12.50	4250 Rams
(iii)	National Sheep Goat Development Board.	2.50	—

(d) Question does not arise in view of the above.

Accelerated Irrigation Benefits Programme

1060. SHRI SAMAR CHOUDHURY: Will the PRIME MINISTER be pleased to state:

➤ (a) whether the guidelines have been revised by the Government to include minor irrigation projects under the Accelerated Irrigation Benefits Programme;

(b) if so, the details thereof; and

(c) the steps taken by the Government to ensure that funds earmarked for minor irrigation projects under AIBP during 1998-99 are utilised during the current financial year itself?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):